GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1700 TO BE ANSWERED ON 2nd JULY, 2019

ONLINE SUGAR DISTRIBUTION

1700. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले , खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the proposal to supply subsidised sugar is being implemented to all BPL families under the National Food Security Act (NFSA), if so, the details thereof;
- (b) whether the Ministry has been asked to launch a transparent online mechanism for sugar distribution to the poor;
- (c) the details of number and names of the States where sugar is being distributed/sold through the Public Distribution System (PDS); and
- (d) the reasons for not distributing/selling sugar through PDS and the quantum of subsidy being provided on sugar by the Government at present?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a): The coverage of the sugar subsidy scheme introduced with effect from June 2013, after de-regulation of sugar sector, targeted Below Poverty Line (BPL) population (inclusive of poorest of poor person in the country i.e. AAY families) and all the population of North Eastern States/ Special Category States/ Hilly States and Island Territories. Now, the NFSA is being universally implemented in the country. There is no identified category of BPL under the NFSA. However, the Antyodaya Anna Yojana (AAY) beneficiaries are clearly identified. As such, the Government of India has reviewed the Sugar Subsidy Scheme and decided to continue it for AAY families with effect from June, 2017. The Central Government is reimbursing a fixed subsidy of Rs. 18.50 per kg @ 1 Kg per month per AAY families to participating States/UTs.

- (b): Under the sugar subsidy scheme, the State Government/UTs are required to procure sugar from the open market through a transparent system and make it available to the beneficiaries i.e. AAY families under the PDS.
- (c): At present, 18 States/UTs are participating in the sugar subsidy scheme, under which sugar is being distributed/sold through the Public Distribution System (PDS). Names of these States/UTs are at Annexure.
- (d): Under the sugar subsidy scheme, the sugar is being distributed to AAY families. The Central Government is reimbursing a fixed subsidy of Rs. 18.50 per kg @ 1 Kg per month per AAY families to participating States/UTs.

ANEEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION No. 1700 DUE FOR ANSWERED ON 02.07.2019 IN THE LOK SABHA

STATEMENT SHOWING NAMES OF THE STATES/UTS WHERE SUGAR IS BEING DISTRIBUTED/SOLD THROUGH THE PUBLIC DISTRIBUTION SYSTEM (PDS), AS PER REVISED SUGAR SUBSIDY SCHEME FOR AAY FAMILIES

SI. No.	State Name
1	Andhra Pradesh
2	Chhattisgarh
3	Goa
4	Gujarat
5	Haryana
6	Jharkhand
7	Maharashtra
8	Nagaland
9	Rajasthan
10	Tamil Nadu
11	Telangana
12	Sikkim
13	Himachal Pradesh
14	West Bengal
15	Delhi
16	Tripura
17	Mizoram
18	Kerala
